## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1690
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IMPORTS FROM CHINA
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## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Chinese goods such as toys, milk, chocolates are being imported in the country which are sub-standard cheap products and adversely impacting our economy;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of items brought into the country through illegal trade; and
- (d) the steps being taken to check such illegal trade and the outcome thereof?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b): Some import of sub-standard cheap products including toys, milk, chocolates have been witnessed in the past by the Customs' Authorities and action initiated under the provisions of the Customs Act, 1962. The details of such imports for last three years are as follows:

Year Description of Goods Value (in Lakhs)

2008-09 Toys and Chocolates 240.54

2009-10 Toys 472.665

2010-11 Toys 120.965

(c): As per the information from the Customs' field formation in Shillong, the details of illegal trade for the last three years are as follows:

Year Description of Goods Value (in Lakhs)

2008-09 Toys/Mobile Phones/ Chocolates/CD/DVD 15

2009-10 Toys/Mobile Phones/ Chocolates/CD/DVD 12